

(c) and (d) Yes, There are a number of agreements signed in recent years between the two countries, details are as follows

(i) Trade Promotion, Economic and Technical Cooperation Agreement,

(ii) Cultural Agreement,

(iii) Cooperation in the fields of Science and Technology,

(iv) Avoidance of Double Taxation and

(v) Agreement on Civil Aviation

(e) and (f) Yes, Bilateral consultations between the two Foreign offices are scheduled to held shortly Exchange of high level visits are under examination India will be participating in the three-month Taejon Expo in the ROK from August 1993 A meeting of the Indo-ROK joint Trade Committee at Ministerial level is also scheduled to be held in 1993-94

[Translation]

#### **Power Supply in Agra and Aligarh**

4368 SHRI BHAGWAN SHANKAR RAWAT Will the Minister of POWER be pleased to state

(a) whether any scheme has been sent by the Government of Uttar Pradesh to improve the power supply system in Agra and Aligarh after making due modification in the earlier proposal pending for clearance with the Union Government,

(b) if so the time by which this scheme is likely to be cleared and

(c) if not the reasons therefor and other measures Government propose to take to improve the power supply system in Agra and Aligarh?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P V RANGAYYA NAIDU) (a) to (c) The system improvement scheme of Agra city was submitted to Central Electricity Authority (CEA) by Uttar Pradesh State Electricity Board (UPSEB) for techno-economic clearance in April 1990 and the same was returned for incorporating certain modifications Since the revised project report submitted in March 1991 did not include the modification suggested by CEA the scheme was return to UPSEB in February 1992 The scheme will be cleared after receipt of the revised project report incorporating the suggestions of CEA

For improvement of power supply system in Aligarh no scheme has been received from the Government of Uttar Pradesh so far

#### **Vishnu Prayag Multipurpose Project**

4369 SHRI CHINMAYANAND SWAMI Will the Minister of POWER be pleased to state

(a) whether the Union Government propose to handover the Vishnu Prayag multi-purpose project in Uttar Pradesh to the private sector and

(b) if so the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P V RANGAYYA NAIDU) (a) No Sir However the State Government of Uttar Pradesh has signed a Memorandum of Understanding with Jaiprakash Industries Ltd for setting up the project in the private sector

(b) Greater Private sector participation in electricity generation and distribution is being encouraged along with additional resources into the power sector